

Name of the Corporate Debtor: Rashmi Housing Private Limited; Date of Commencement of CIRP: 14-12-2018; List of Creditors as on: 31-03-2024; Name of IP: ; Process Number: 1; Last 5 digit of registration number:  
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	655	2411125156	576	1382404731	43.18	0	1165956458	0	<a href="#">Annexure 2</a>
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	7	1225022260	7	1214232239	37.93	0	10790021	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	43	135604226	43	127248384	3.97	0	8355842	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	38	1519156	38	1518756	0.05	0	400	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	5	777317950	5	301802938	9.43	0	475515012	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen and Employees and Government Dues)	104	374485005	76	170829241	5.34	0	203655764	0	<a href="#">Annexure 8</a>
9	Other creditors, if any, (other than financial creditors and operational creditors)	15	34923010	11	3240000	0.10	0	31683010	0	<a href="#">Annexure 9</a>
<b>Total</b>		<b>867</b>	<b>4959996763</b>	<b>756</b>	<b>3201276289</b>	<b>100.00</b>	<b>0</b>	<b>1895956507</b>	<b>0</b>	